

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 505 of 2020**

**IN THE MATTER OF:**

**TATA Capital Financial Services Ltd.**

**...Appellant**

**Versus**

**McNally Bharat Engineering Company Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vikram Trivedi, Mr. Kartik Nagarkatti, Ms. Suchitra Valjee, Mr. Shikhar Singh and Mr. Rishub Kapoor, Advocates.**

**For Respondents: Mr. S. N. Mukherjee, Sr. Advocate and Mr. Dhruba Mukherjee, Sr. Advocate with Mr. M. F. Philip, Mr. Kumar Anurag, Ms. Purnima Krishna, Mr. Anando Mukherjee, Mr. Zain Khan and Mr. Shwetank Singh, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**21.09.2020:** Due to paucity of time, the matter could not be taken up for hearing today. List the appeal for hearing on **4<sup>th</sup> November, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

*am/gc*